GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO.135

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

FARMERS REGISTERED UNDER PM-KISAN SCHEME

*135. SHRI ARVIND GANPAT SAWANT: SHRI MANNE SRINIVAS REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers registered under the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN Scheme) and the number of farmers benefited, out of them, State-wise;
- (b) the details of funds allocated for the said scheme and the total amount being disbursed to the beneficiaries;
- (c) whether it is true that all the enrolled farmers are not getting the benefit under the above scheme and if so, the reasons therefor;
- (d) the manner in which the Ministry ensures that only genuine farmers are getting benefited under the scheme; and
- (e) whether the Government has a mechanism to check whether the said scheme has brought any major changes in the lives of beneficiaries, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 135 DUE FOR REPLY ON 11TH FEBRUARY, 2020.

- (a): As on 06.02.2020, a total of 96,073,451 farmer families have been successfully registered under PM-KISAN out of which 84,472,629 beneficiaries have received benefits under the Scheme. The State-wise details of the same are given at Annexure-1.
- (b): Budgetary allocation of Rs. 20,000 Crore and Rs. 75,000 Crore have been provided in Financial Year 2018-19 & 2019-20 respectively for the implementation of PM-KISAN Scheme, out of which, as of 06.02.2020, an amount of Rs. 50522.2 Crore has been transferred in the bank accounts of beneficiaries across the country since inception of the Scheme.
- (c): PM-KISAN is a continuous and ongoing Scheme, in which the financial benefits are transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States / UTs on PM-Kisan web-portal. The data of beneficiaries so uploaded by the concerned States/UTs undergoes a multi-level verification and validation by various concerned agencies before making payment to the beneficiaries, hence, merely registration on the Portal does not ensure benefit transfer to the beneficiaries.
- (d): In order to release PM-KISAN benefits, Ministry receives verified details i.e. details of land holdings, villages, bank related details, Aadhar card number etc. of the beneficiaries from the concerned States/UTs. These details are required to verified by the PM-KISAN Portal, initially the account validation is done through Public Finance Management System (PFMS). From December, 2019 onwards AADHAR authentication of beneficiaries data is also made mandatory. In case, any mismatch of provided details has been noticed by the above mentioned agencies, details related to concerned beneficiaries are required to be

corrected or amended by the concerned States/UTs. For this purpose details of concerned beneficiaries are made available to the concerned States/UTs. This way, Ministry ensures benefit transfer to the beneficiaries only on the basis of verification of the concerned State/UT Governments. In the cases of self-registration through the Farmers Corner in the portal, Ministry seeks verified data of the beneficiaries from the concerned State/UT Governments before transfer the benefit under PM-KISAN.

(e): Agriculture is a State subject. The prime responsibility of development of Agriculture rests with the concerned State/UT Governments. Government of India, however, through its various Schemes/Missions, supplements the efforts of the State/UT Governments for the development of agriculture and welfare of the farmers. With a view to provide income support to all landholding farmer families across the country, to enable them to take care of expenses related to agricultural & allied activities and to save them from the clutches of the moneylenders, PM-KISAN was launched. The Scheme was launched on 24.02.2019 and the same is in nascent state. As such, no formal study of the Scheme has been done yet.

Annexure-1

State wise details of farmers registered and benefitted under PM-KISAN		
State/UT	No. of Farmers Successfully Registered under PM-KISAN	Farmers benefitted under PM-KISAN
ANDAMAN AND NICOBAR ISLANDS	16,830	16,504
ANDHRA PRADESH	5,445,035	5,117,781
ARUNACHAL PRADESH	63,173	50,820
ASSAM	3,665,983	2,704,199
BIHAR	5,757,826	5,348,465
CHANDIGARH	462	457
CHHATTISGARH	2,153,461	1,880,819
DADRA AND NAGAR HAVELI	10,586	10,435
DAMAN AND DIU	3,664	3,463
DELHI	14,304	12,479
GOA	8,677	7,248
GUJARAT	5,128,406	4,825,858
HARYANA	1,648,596	1,445,519
HIMACHAL PRADESH	891,948	863,890
JAMMU AND KASHMIR	1,024,262	930,559
JHARKHAND	1,763,965	1,450,215
KARNATAKA	5,081,526	4,905,076
KERALA	2,998,384	2,750,074
LAKSHADWEEP	1,699	-
MADHYA PRADESH	6,618,019	5,513,954
MAHARASHTRA	9,476,776	8,457,133
MANIPUR	224,129	173,789
MEGHALAYA	78,331	70,236
MIZORAM	79,460	67,534
NAGALAND	183,760	168,749
ODISHA	3,792,320	3,628,657
PUDUCHERRY	9,919	9,503
PUNJAB	2,371,389	2,240,064
RAJASTHAN	6,254,316	5,204,512
SIKKIM	11,760	11
TAMIL NADU	3,709,674	3,502,323
TELANGANA	3,629,527	3,480,436
TRIPURA	200,245	194,695
UTTAR PRADESH	23,003,675	18,735,405
UTTARAKHAND	751,364	701,767
WEST BENGAL	-	-
Total:	96,073,451	84,472,629
